

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1716
ANSWERED ON:07.03.2006
INVESTMENT BY CZECH REPUBLIC
Jagannath Dr. M.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Czech Republic has recently offered to make investment in the State of Andhra Pradesh;
- (b) if so, the details thereof alongwith the areas specified;
- (c) whether the Memorandum of Understanding has been signed in this regard; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR)

(a) to (d): In the liberalized economic environment, investment decisions, including the choice of location, are taken by the entrepreneurs based on their techno-economic assessment. Under the existing policy, FDI up to 100% is allowed under the automatic route in most sector/activities, which does not require prior approval of the Government. From August 1991 till December 2005, 16 proposals from the Czech Republic envisaging a total investment of Rs. 295.19 crore have been approved. Government of India has no authentic information regarding the investment proposals in Andhra Pradesh from the Czech Republic. No approval for FDI from Czech Republic in the State of Andhra Pradesh has been given from Government of India.